

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON WEDNESDAY, THE 18TH FEBRUARY, 2009 AT 9.30 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. BUDGET FOR THE YEAR 2009-2010.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2009-2010 and reply by the Finance Minister thereon.

III. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2009-2010.

Demand No. 1	A MINISTER	to move that a sum not exceeding Rs. 25,20,34,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 1 - <u>Vidhan Sabha.</u>	Budget Estimates 2009-10 Pages 1-3
Demand No. 2	A MINISTER	to move that a sum not exceeding Rs. 643,34,33,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 2 - <u>General Administration.</u>	Budget Estimates 2009-10 Pages 4-12, 22-28, 65-80, 260-273, 343-344, 631-635
Demand No. 3	A MINISTER	to move that a sum not exceeding Rs. 1616,92,24,000 for revenue expenditure and Rs. 45,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 3 - <u>Home.</u>	Budget Estimates 2009-10 Pages 13-21, 87-108, 650, 657
Demand No. 4	A MINISTER	to move that a sum not exceeding Rs. 445,42,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 4 - <u>Revenue.</u>	Budget Estimates 2009-10 Pages 29-36, 330-339, 452-454, 642-646, 671
Demand No. 5	A MINISTER	to move that a sum not exceeding Rs. 115,87,58,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 5 - <u>Excise & Taxation.</u>	Budget Estimates 2009-10 Pages 37-43, 47-49

Demand No. 6	A MINISTER	to move that a sum not exceeding Rs. 2242,66,62,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 6 – <u>Finance.</u>	Budget Estimates 2009-10 Pages 50-64, 81-86, 146-148, 639-641
Demand No. 7	A MINISTER	to move that a sum not exceeding Rs. 76,17,72,000 for revenue expenditure and Rs. 6,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 7 – <u>Other Administrative Services.</u>	Budget Estimates 2009-10 Pages 112-118, 130-145, 149-151, 651
Demand No. 8	A MINISTER	to move that a sum not exceeding Rs. 869,77,28,000 for revenue expenditure and Rs. 1785,51,50,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 8 – <u>Buildings & Roads.</u>	Budget Estimates 2009-10 Pages 119-129, 249-252, 580-584, 651-654, 657, 659-661, 673, 677-680
Demand No. 9	A MINISTER	to move that a sum not exceeding Rs. 5350,51,36,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 9 – <u>Education.</u>	Budget Estimates 2009-10 Pages 152-198
Demand No. 10	A MINISTER	to move that a sum not exceeding Rs. 1693,89,34,000 for revenue expenditure and Rs. 824,50,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 10 – <u>Medical & Public Health.</u>	Budget Estimates 2009-10 Pages 199-248, 628-630, 656
Demand No. 11	A MINISTER	to move that a sum not exceeding Rs. 911,89,01,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 11 – <u>Urban Development.</u>	Budget Estimates 2009-10 Pages 253-259

Demand No. 12	A MINISTER	to move that a sum not exceeding Rs. 166,80,19,000 for revenue expenditure and Rs. 66,32,50,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 12 – <u>Labour & Employment.</u>	Budget Estimates 2009-10 Pages 283-305, 660
Demand No. 13	A MINISTER	to move that a sum not exceeding Rs. 1376,62,82,000 for revenue expenditure and Rs. 5,24,60,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 13 – <u>Social Welfare & Rehabilitation.</u>	Budget Estimates 2009-10 Pages 274-282, 306-329, 340- 342, 658-659
Demand No. 14	A MINISTER	to move that a sum not exceeding Rs. 243,41,58,000 for revenue expenditure and Rs. 2834,41,28,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 14 – <u>Food & Supplies.</u>	Budget Estimates 2009-10 Pages 427-430, 663-665
Demand No. 15	A MINISTER	to move that a sum not exceeding Rs. 3810,69,90,000 for revenue expenditure and Rs. 1453,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 15 – <u>Irrigation.</u>	Budget Estimates 2009-10 Pages 463-550, 552-554, 667, 669-672
Demand No. 16	A MINISTER	to move that a sum not exceeding Rs. 140,75,88,000 for revenue expenditure and Rs. 1,46,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 16 – <u>Industries.</u>	Budget Estimates 2009-10 Pages 109-111, 555-576, 626- 627, 642-646, 673-674, 676
Demand No. 17	A MINISTER	to move that a sum not exceeding Rs. 660,89,60,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 17 – <u>Agriculture.</u>	Budget Estimates 2009-10 Pages 345-376, 431-434, 445- 447, 548-551, 663-665

Demand No. 18	A MINISTER	to move that a sum not exceeding Rs. 328,23,28,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 18 – <u>Animal Husbandry.</u>	Budget Estimates 2009-10 Pages 377-407
Demand No. 19	A MINISTER	to move that a sum not exceeding Rs. 27,74,90,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 19 – <u>Fisheries.</u>	Budget Estimates 2009-10 Pages 408-414, 431-434
Demand No. 20	A MINISTER	to move that a sum not exceeding Rs. 195,09,66,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 20 – <u>Forests.</u>	Budget Estimates 2009-10 Pages 371-376, 415-426, 431- 434, 662
Demand No. 21	A MINISTER	to move that a sum not exceeding Rs. 1002,70,94,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 21 – <u>Community Development.</u>	Budget Estimates 2009-10 Pages 448-451, 455-462, 647-649
Demand No. 22	A MINISTER	to move that a sum not exceeding Rs. 58,03,75,000 for revenue expenditure and Rs. 19,20,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 22 – <u>Co-operation.</u>	Budget Estimates 2009-10 Pages 249-252, 274-305, 404- 407, 435-444, 558-571, 657, 660, 663-666, 673, 675
Demand No. 23	A MINISTER	to move that a sum not exceeding Rs. 1067,95,50,000 for revenue expenditure and Rs. 169,81,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 23– <u>Transport.</u>	Budget Estimates 2009-10 Pages 44-46, 577- 579, 585-625, 677-678, 681-686
Demand No. 24	A MINISTER	to move that a sum not exceeding Rs. 2,40,81,000 for revenue expenditure and Rs. 12,75,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 24 – <u>Tourism.</u>	Budget Estimates 2009-10 Pages 636-638, 687

Demand No. 25	A MINISTER	to move that a sum not exceeding Rs. 1483,26,70,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2009-10 in respect of charges under Demand No. 25 – <u>Loans & Advances by State Government.</u>	Budget Estimates 2009-10 Pages 779-794
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IV. **LEGISLATIVE BUSINESS**

1. The Haryana Shri Kapal Mochan, Shri Badri Narain, Shri Mantra Devi and Shri Kedar Nath Shrine Bill, 2009.

A MINISTER	to introduce the Haryana Shri Kapal Mochan, Shri Badri Narain, Shri Mantra Devi and Shri Kedar Nath Shrine Bill;
	to move that the Haryana Shri Kapal Mochan, Shri Badri Narain, Shri Mantra Devi and Shri Kedar Nath Shrine Bill be taken into consideration at once;
	Also to move that the Bill be passed.

2. The Haryana Fire Service Bill, 2009.

A MINISTER	to introduce the Haryana Fire Service Bill;
	to move that the Haryana Fire Service Bill be taken into consideration at once;
	Also to move that the Bill be passed.

3. The Haryana Development and Regulation of Urban Areas (Amendment) Bill, 2009.

A MINISTER	to introduce the Haryana Development and Regulation of Urban Areas (Amendment) Bill;
	to move that the Haryana Development and Regulation of Urban Areas (Amendment) Bill be taken into consideration at once;
	Also to move that the Bill be passed.

4. Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill, 2009.

A MINISTER	to introduce Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill;
	to move that Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill be taken into consideration at once;
	Also to move that the Bill be passed.

CHANDIGARH:
THE 17TH FEBRUARY, 2009.

SUMIT KUMAR,
SECRETARY.